<u>LEGISLATIVE ASSEMBLY</u> <u>NATIONAL CAPITAL TERRITORY OF DELHI</u>

BULLETIN PART - I

(Brief summary of proceedings)
Friday, 30 September 2016 / 08 Asvina, 1938 (Saka)

No. 40 2:00 P.M.

Sh. Ram Niwas Goel, Hon'ble Speaker in-Chair NATIONAL SONG-VANDE MATARAM

1. 2	.02 PM	Obituary References: Obituary references were made on the sad demise of soldiers in the terrorist attack in Uri sector of Jammu & Kashmir and of Shri Mukesh Kumar, Government School teacher who was murdered in Nangloi.
2. 2	2.07 PM	Government Resolution (Rule 90): Shri Arvind Kejriwal, Hon'ble Chief Minister moved the following Resolution: "The Legislative Assembly of NCT of Delhi having its sitting in Delhi on 30 September, 2016:
		Condemns in strongest possible terms the cowardly attack on Army Camp in Uri by Pakistan sponsored terrorists,
		Condoles the sad demise of 19 of our soldiers in the said attack,
		Congratulates the brave armed forces for giving befitting reply to the enemy forces from across the border and for conveying stern message on behalf of our country and our people,
		Warns Pakistan to desist from repeating such misadventures henceforth,
		Urges upon the Government of India to proactively take all necessary measures to ensure that our Military Installations are fully secured so that tragic incidents such as attacks on Uri and Pathankot do not recur,
		Extends wholehearted support to measures to be initiated by the Government of India for protecting the people and territorial integrity of our Country, and
		Exhorts the Government of India to continue with the time-tested measures to build, sustain and consolidate the friendly relationship with all neighbouring countries and to isolate rogue elements which are responsible for causing hardships to people of the sub-continent."
		The following Members participated in the debate: 2. Sh. Manish Sisodia, Hon'ble Deputy Chief Minister 3. Sh. Vijender Gupta, Hon'ble Leader of Opposition 4. Sh. Kapil Mishra, Hon'ble Minister of Tourism 5. Sh. Gopal Rai, Hon'ble Minister of Labour Sh. Vijender Gupta, Hon'ble Leader of Opposition requested that the name of the Prime Minister be also included in the Resolution. Hon'ble Deputy Chief Minister proposed that the names of the Chiefs of three Services, Prime Minister, Ministers of Home and Defence, all other Members of Council of Ministers and the people of the Country be also included in the text of Resolution. Hon'ble Chief Minister agreed and moved the following amended Resolution:
		"The Legislative Assembly of NCT of Delhi having its sitting in Delhi on 30 September, 2016:
		Condemns in strongest possible terms the cowardly attack on Army Camp in Uri by Pakistan sponsored terrorists,
		Condoles the sad demise of 19 of our soldiers in the said attack,

	Congratulates the brave armed forces, Chiefs of three Services, Prime Minister, Ministers of Home and Defence, all other Members of Council of Ministers and the people of the Country for giving befitting reply to the enemy forces from across the border and for conveying stern message on behalf of our country and our people, Warns Pakistan to desist from repeating such misadventures henceforth, Urges upon the Government of India to proactively take all necessary measures to ensure that our Military Installations are fully secured so that tragic incidents such as attacks on Uri and Pathankot do not recur, Extends wholehearted support to measures to be initiated by the Government of India for protecting the people and territorial integrity of our Country, and Exhorts the Government of India to continue with the time-tested measures to build, sustain and consolidate the friendly relationship with all neighbouring countries and to isolate rogue elements which are responsible for causing hardships to people of the sub-continent." The Resolution was put to vote and adopted unanimously.
3. 2.35 P	Papers laid on the Table: Shri Satyendar Jain, Hon'ble Minister of Power laid the copies of the Annual Report of Delhi Transco Limited (DTL) for the year 2014-2015 on the Table of the House.
4. 2.36 P	Calling Attention (Rule-54): Shri Rajendra Pal Gautam, Hon'ble Member called the attention of the House towards the situation arising out of spread of vector borne diseases in Delhi. The following Members participated in the debate: 2. Ms. Bhavna Gaur 3. Sh. Nitin Tyagi 4. Sh. Rituraj 5. Sh. Anil Bajpai 6. Sh. Jagdish Pradhan 7. Sh. Vijender Garg 8. Sh. Vijender Gupta, Hon'ble Leader of Opposition
	Shri Satyendar Jain, Hon'ble Minister of Health replied to the discussion.
5. 4.06 P	Statement by the Hon'ble Chief Minister: Shri Arvind Kejriwal, Hon'ble Chief Minister, requested the Chair that the short duration discussion listed for the day be postponed keeping in view the sensitive situation prevailing at the international border. The Chair directed that the discussion be taken up in the next sitting of the House.
6. 4.10 P	The Chair expressed thanks to the Chief Minister, Deputy Chief Minister, Leader of Opposition, all the Members of the House and others for their co-operation in smooth conduct of the Session.
7. 4.13 P	
	The Chair adjourned the House sine-die.

Delhi 30 September, 2016 Prasanna Kumar Suryadevara Secretary

विधान सभा राष्ट्रीय राजधानी क्षेत्र दिल्ली समाचार भाग—1

(कार्यवाही का संक्षिप्त अभिलेख)

शुक्रवार, 30 सितम्बर, 2016/08 आष्विन, 1938 (षक)

संख्या–40

2.00 बजे श्री रामनिवास गोयल, माननीय अध्यक्ष पीठासीन हुए।

राष्ट्रीय गीत – वन्दे मातरम्

1.	2.02 बजे	निधन संबंधी उल्लेख :
		सदन द्वारा जम्मू—कश्मीर के उड़ी क्षेत्र में हुए आतंकी हमले में सैनिकों की शहादत तथा राजकीय विद्यालय के अध्यापक श्री मुकेश कुमार, जिनकी नांगलोई में हत्या कर दी गई, के
		प्रित शोक संवेदना व्यक्त की की गई।
2.	2.07 बजे	

		बहादुर सशस्त्र सेना, तीनों सेनाओं के अध्यक्ष, प्रधानमंत्री, गृह मंत्री और रक्षा मंत्री, मंत्री परिषद के अन्य सभी सदस्यों और देश की जनता को सीमा पार शत्रु ताकतों को करारा जवाब देने के लिए और हमारे देश तथा हमारी जनता की ओर से कड़ा संदेश देने के लिए बधाई देती है, भविष्य में ऐसे कुकृत्यों को दोहराने से दूर रहने के लिए पाकिस्तान को चेतावनी देती है, भारत सरकार से यह सुनिश्चित करने के लिए सिक्यतापूर्वक सभी आवश्यक कदम उठाने का अनुरोध करती है ताकि हमारी सेना पूर्णतः सुरक्षित रहे और उड़ी और पठानकोट जैसे हमलों की दुखद घटनायें दोबारा न हों, जनता तथा हमारे देश की क्षेत्रीय एकता की सुरक्षा करने के लिए भारत सरकार द्वारा उठाये जाने वाले सभी कदमों का खुले दिल से समर्थन करती है, और सभी पड़ोसी देशों के साथ मैत्रीपूर्ण संबंध बनाने, विकसित करने और संचित करने तथा उप महाद्वीप के लोगों के लिए कठिनाई पैदा करने के लिए उत्तरदायी दुष्ट तत्वों को अलग—थलग करने के लिए समय परीक्षित कदम उठाने की प्रक्रिया जारी रखने के लिए भारत सरकार का समर्थन करती है।"
3.	2.35 बजे	सदन पटल पर प्रस्तुत किए गये कागजात : श्री सत्येन्द्र जैन, माननीय उर्जा मंत्री ने दिल्ली ट्रांसको लिमिटेड के वर्ष 2014–15 हेतु वार्षिक प्रतिवेदन की प्रति सदन पटल पर प्रस्तुत की।
4.	2.36 बजे	ध्यानाकर्षण (नियम–54): श्री राजेन्द्रपाल गौतम, माननीय सदस्य ने दिल्ली में विषाणु—जनित बीमारियों के फैलने के संबंध में सदन का ध्यान आकर्षित किया। निम्नलिखित सदस्यों ने चर्चा में भाग लिया: 2. सुश्री भावना गौड़ 3. श्री नितिन त्यागी 4. श्री रितु राज 5. श्री अनिल वाजपेयी 6. श्री जगदीश प्रधान 7. श्री विजेन्द्र गर्ग 8. श्री विजेन्द्र गुप्ता, माननीय नेता प्रतिपक्ष श्री सत्येन्द्र जैन, माननीय स्वास्थ्य मंत्री ने चर्चा का उत्तर दिया।
5.	4.06 बजे	माननीय मुख्यमंत्री द्वारा वक्तव्य : श्री अरविंद केजरीवाल,माननीय मुख्यमंत्री ने अध्यक्ष महोदय से अनुरोध किया कि आज सूचीबद्ध अल्पकालिक चर्चा को अंतरराष्ट्रीय सीमा पर विद्यमान संवेदनशील स्थिति के दृष्टिगत स्थिगत कर दिया जाये। अध्यक्ष महोदय ने निर्देश दिया कि चर्चा को सदन की आगामी बैठक में विचारार्थ लिया जाये।
6.	4.10 बजे	अध्यक्ष महोदय ने सत्र के सुचारू संचालन में सहयोग के लिए मुख्यमंत्री, उप मुख्यमंत्री, नेता प्रतिपक्ष, सदन के सभी सदस्यों तथा अन्य अधिकारियों / संस्थाओं का आभार व्यक्त किया।
7.	4.13 बजे	राष्ट्र गान—जन—गण—मन। सदन अनिष्चितकाल तक के लिए स्थगित हुआ।

दिल्ली 30 सितम्बर, 2016 प्रसन्ना कुमार सूर्यदेवरा सचिव